

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2689**  
ANSWERED ON 11.08.2026

**SCALING UP OF WIND ENERGY IN THE COUNTRY**

2689. SHRI VINOD SHRIDHAR TAWDE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has undertaken initiatives to promote the wind energy sector and achieve the targeted capacity addition;
- (b) the measures taken to strengthen domestic manufacturing, enhance competitiveness and promote exports of wind energy equipment;
- (c) whether additional measures are proposed to augment transmission infrastructure, improve forecasting and facilitate grid integration of wind energy; and
- (d) whether any offshore wind zones and other high-resource areas have been identified for accelerated development and if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

(a) Government has undertaken several initiatives to promote the wind energy sector and achieve the targeted capacity addition. The details are placed as **Annexure**.

(b) Measures taken by the Government for strengthening domestic manufacturing, enhance competitiveness and promote exports of wind energy equipment *inter alia*, includes;

- issuance of guidelines for ensuring quality of wind turbines and it's components in the form Approved List of Models and Manufacturers,
- monitoring of import of major components,
- issuance of concessional custom duty exemption certificate for certain components being used for manufacturing of wind turbines.

This has resulted into establishment of annual wind turbine manufacturing capacity of 24 GW in the country. In addition, the wind turbine testing and standardization have been made compliant with International Standards facilitating turbine manufacturers for export to the global market.

(c) To improve the forecasting, Central Electricity Authority (CEA) has issued guidelines on 07.07.2025 for installation of Automatic Weather Stations in Solar and Wind power plants of above 50 MW capacity. National Centre for Medium Range Weather Forecasting (NCMRWF) has started providing tailored weather forecasts to RE stakeholders for efficient management of RE generation and grid management.

The following measures have been taken by the Government for augmenting of transmission infrastructure and facilitate grid integration for Renewable Energy projects including wind energy projects:

- i. Comprehensive Regulations and Standards governing interconnection and operations of renewable plants such as CEA (Central Electricity Authority) connectivity standards, flexible thermal plant operations, and the Indian Electricity Grid Code 2023,
- ii. Establishment of Renewable Energy Management Centers (REMCs) for real- time forecasting, scheduling, and monitoring of RE generation across 12 RE- rich regions,
- iii. Notification of Energy Storage Obligations,
- iv. Waiver of Inter State Transmission System Charges for Battery Energy Storage Systems,
- v. Issuance of Guidelines for Procurement and Utilization of Battery Energy Storage Systems,
- vi. Issuance of Guidelines for the development of Pumped Storage Projects,
- vii. Implementation of Intra-State Green Energy Corridor scheme for evacuation of Renewable Energy with in the states.

(d) Based on the meso-scale study carried out by the National Institute of Wind Energy (NIWE) in collaboration with various multilateral agencies, Government has identified eight zones each off the coast of Gujarat and Tamil Nadu as initial offshore wind energy zones. As per assessment, it has been estimated that about 70 Giga Watt (GW) offshore wind power potential exists off the coast of Gujarat and Tamil Nadu.

With regard to onshore wind, high wind resource blocks of capacity about 100 GW have identified by National Institute of Wind Energy (NIWE) for 9 wind rich states for fostering the growth of onshore wind in the Country.

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**Annexure referred in reply of part (a) of Rajya Sabha unstarred question no. 2689 to be answered on 11.08.2026:**

Government has undertaken several initiatives to promote the wind energy sector and achieve the targeted capacity addition. These, inter alia, include;

- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar, Wind, Wind-Solar Hybrid and Firm & Dispatchable Renewable Energy (FDRE) projects have been issued.
- To boost RE consumption, Renewable Purchase Obligation (RPO) followed by Renewable Consumption Obligation (RCO) trajectory has been notified till 2029-30. The RCO which is applicable to all designated consumers under the Energy Conservation Act 2001 will attract penalties on non-compliance.
- Foreign Direct Investment (FDI) has been permitted up to 100 percent under the automatic route.
- Scheme for Viability Gap Funding (VGF) Scheme for Offshore Wind Energy Projects have been launched.
- Waiver on Inter State Transmission System (ISTS) charges for renewable energy projects including green hydrogen projects, with certain timelines and conditions.
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power.
- Issued Guidelines for Resource Adequacy Planning Framework for India.
- “National Repowering and Life Extension Policy for Wind Power Projects, 2023” has been issued.
- The Offshore Wind Energy Lease Rules, 2023 have been notified vide Ministry of External Affairs notification dated 19th December 2023, to regulate the grant of lease of offshore areas for development of offshore wind energy projects.
- The Revised Guidelines for installation of prototype wind turbine models issued on 12th June 2025.
- Mechanism of Approved List of Models and Manufacturers for Wind Turbines, Wind Turbine Components.
- To augment transmission infrastructure needed for steep RE trajectory, transmission plan has been prepared till 2030.
- “The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules) have been notified.
- Electricity (Promoting Renewable Energy Through Green Energy Open Access) Rules, 2022, notified on 6<sup>th</sup> June 2022 with objective of ensuring access to affordable, reliable, and sustainable green energy for all. Green Energy Open Access is allowed to any consumer with contract demand of 100 kW or above through single or multiple single connection aggregating hundred kW or more located in same electricity division of a distribution licensee.
- Green Term Ahead Market (GTAM) has been launched to facilitate sale of Renewable Power through exchanges.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.